

### **Air Pollution from the Sulphuric Acid Plant of Sindri**

5518. SHRI A. K. ROY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that there is a serious complaint of air pollution from the Sulphuric Acid Plant of Sindri Unit of the F.C.I. destroying plants and crops for a radius of more than 2 miles;

(b) whether it is a fact that the matter was enquired and was proved to be substantially correct; and

(c) whether it is a fact that even after the findings no crop compensation or employment was given to the cultivators around, putting them into extreme hardship and if so, what steps the Government proposes to take to remove the difficulties of the people due to air pollution?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Due to failure of the sulphuric acid plant and heavy weather conditions, the ground level concentration of sulphurous gases went high for a short duration on 27-8-1977. The plant was stopped the same day to correct the defect. Minor ill effects to paddy seedlings were reported from the nearby villages, 2 to 3 kilometers from the sulphuric acid plant.

(b) An enquiry committee was set up consisting of senior Engineers from the P&D Division and the Sindri Unit including the Chief of Fertilizer Promotion and Agriculture Research Centre, Sindri. The committee surveyed the fields and examined the conditions over a period of one month.

The committee found that there was some yellowing of the leaves and the flowering stage had been affected initially but the plants had completely recovered from the ill effects.

(c) The finding of the committee revealed that since no permanent damage to the standing crops had taken place, no compensation was payable to the concerned villages. However, to avoid such eventualities in future, the Unit is procuring suitable monitoring equipment for immediate detection of polluting gas emission.

### **मवाड़ पैसेंजर रेल गाड़ी का किराया**

5519. श्री भानु कुमार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि उदयपुर से अहमदाबाद तक चलने वाली मेवाड़ पैसेंजर रेल गाड़ी का किराया साधारण किराये से अधिक है और यदि हां, तो इसके क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : जी हां, क्योंकि उदयपुर-हिम्मतनगर खण्ड पर किराया दूरी बढ़ाकर वसूल किया जाता है।

### **निशुल्क रेलवे पास की सुविधा**

5520. श्री भानु कुमार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 360 रुपये से कम वेतन पाने वाले तृतीय व चतुर्थ श्रेणी के रेलवे कर्मचारियों को निशुल्क रेलवे पास की सुविधा के अन्तर्गत तीन टायर अथवा दो टायर वाली शायिका के लिए 5 रुपये प्रति व्यक्ति किराये के देने पड़ते हैं; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) 360 - रुपये प्रति माह (संशोधित वेतन मान) और इससे कम वेतन